

# Parliament Session Alert

## Monsoon Session: August 8 – September 7, 2012

### Highlights

- ◆ Parliament meets for the Monsoon Session between August 8 and September 7, 2012. There will be a total of 20 sittings.
- ◆ According to the Rajya Sabha Bulletin, the agenda for government Bills includes 29 pending Bills for consideration and passing. One new Bill is listed for introduction, consideration and passing to replace the ordinances. The government plans to introduce 15 new Bills. We list these below. Unlike in recent sessions, Lok Sabha and the Ministry of Parliamentary Affairs have not published the Agenda for the Session.

### Bills listed for Consideration and Passing

Short Title	Introduced on	Status
<a href="#">The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012</a>	21 May 2012 Lok Sabha	Referred to Standing Committee to report within 3 months <i>w.e.f.</i> 28 May 2012
<a href="#">The Unlawful Activities (Prevention) Amendment Bill, 2011</a>	29 Dec 2011 Lok Sabha	Standing Committee Report on 28 Mar 2012
<a href="#">The Prevention of Money-Laundering (Amendment) Bill, 2011</a>	27 Dec 2011 Lok Sabha	Standing Committee Report on 9 May 2012
<a href="#">The Companies Bill, 2011</a>	14 Dec 2011 Lok Sabha	Standing Committee Report on 26 Jun 2012
<a href="#">The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011</a>	12 Dec 2011 Lok Sabha	Not referred to Standing Committee
<a href="#">The National Highways Authority of India (Amendment) Bill, 2011</a>	19 Dec 2011 Lok Sabha	Standing Committee Report on 15 Mar 2012
<a href="#">The Warehousing Corporations (Amendment) Bill, 2011</a>	8 Dec 2011 Lok Sabha	Standing Committee to report within 3 months <i>w.e.f.</i> 5 Jan 2012
<a href="#">The North-Eastern Areas (Reorganisation) Amendment Bill, 2011</a>	7 Dec 2011 Lok Sabha	Standing Committee Report on 28 Mar 2012
<a href="#">The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011</a>	8 Sep 2011 Lok Sabha	Standing Committee Report on 21 Mar 2012
<a href="#">The Land Acquisition, Rehabilitation and Resettlement Bill, 2011</a>	7 Sep 2011 Lok Sabha	Standing Committee Report on 17 May 2012
<a href="#">The National Academic Depository Bill, 2011</a>	5 Sep 2011 Lok Sabha	Standing Committee Report on 13 Mar 2012
<a href="#">The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011</a>	25 Mar 2011 Lok Sabha	Standing Committee Report on 29 Mar 2012
<a href="#">The Banking Laws (Amendment) Bill, 2011</a>	22 Mar 2011 Lok Sabha	Standing Committee Report on 13 Dec 2011
<a href="#">The Protection of Women from Sexual Harassment at Workplace Bill, 2010</a>	7 Dec 2010 Lok Sabha	Standing Committee Report on 8 Dec 2011
<a href="#">The Forward Contracts (Regulation) Amendment Bill, 2010</a>	6 Dec 2010 Lok Sabha	Standing Committee Report on 22 Dec 2011
<a href="#">The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010</a>	3 May 2010 Lok Sabha	Standing Committee Report on 30 May 2011
<a href="#">The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010</a>	3 May 2010 Lok Sabha	Standing Committee Report on 12 Aug 2011

Short Title	Introduced on	Status
<a href="#">The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayats)</a>	26 Nov 2009 Lok Sabha	Standing Committee Report on 28 Jul 2010
<a href="#">The Lokpal and Lokayuktas Bill, 2011</a>	22 Dec 2011 Lok Sabha	Passed by LS on 27 Dec 2011, Referred to RS Select Committee <i>w.e.f.</i> 21 May 2012
<a href="#">The Rajiv Gandhi National Institute of Youth Development Bill, 2011</a>	21 Dec 2011 Lok Sabha	Passed by LS on 21 May 2012; Pending in RS
<a href="#">The Whistle Blowers Protection Bill, 2011</a>	26 Aug 2010 Lok Sabha	Passed by LS on 27 Dec 2011; Pending in RS
<a href="#">The Educational Tribunals Bill, 2010</a>	3 May 2010 Lok Sabha	Passed by LS on 26 Aug 2010; Pending in RS
<a href="#">The Wakf (Amendment) Bill, 2010</a>	27 Apr 2010 Lok Sabha	Passed by LS on 7 May 2010; Pending in RS
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012 Rajya Sabha	Not referred to Standing Committee
<a href="#">The Citizenship (Amendment) Bill, 2011</a>	8 Dec 2011 Rajya Sabha	Standing Committee Report on 28 Mar 2012
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011 Rajya Sabha	Standing Committee Report on 20 Dec 2011
<a href="#">The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010</a>	7 Dec 2010 Rajya Sabha	Standing Committee Report on 4 Mar 2011
<a href="#">The Architect (Amendment) Bill, 2010</a>	31 Aug 2010 Rajya Sabha	Standing Committee Report on 24 Jan 2011
<a href="#">The Marriage Laws (Amendment) Bill, 2010</a>	4 Aug 2010 Rajya Sabha	Standing Committee Report on 1 Mar 2011

## Bill listed for Introduction, Consideration and Passing

### Short Title

The All-India Institute of Medical Sciences (Amendment) Bill, 2012 – To replace an Ordinance

## Bills listed for Introduction

### Short Title

The Agricultural Bio-Security Bill, 2012

The Armed Forces Tribunal (Amendment) Bill, 2012

The Biotechnology Regulatory Authority of India Bill, 2012

The Building and Other Construction Workers (Regulation of Employment & Conditions of Service) Amendment Bill, 2012

The Coal Mines (Conservation and Development) Amendment Bill, 2012

The Constitution (Amendment) Bill, 2012 – relating to India-Bangladesh Land Boundary Agreement

The Constitution (Amendment) Bill, 2012 – to establish separate Board for Hyderabad, Karnataka region (Gulbarga Div)

The Criminal Law (Amendment) Bill, 2012

The Governor's (Emoluments, Allowances and Privileges) Amendment Bill, 2012

The Indian Institute of Information of Technology Bill, 2012

The Inter-State River Water Disputes (Amendment) Bill, 2012

The Prohibition of Employment as Manual Scavengers and Their Rehabilitation Bill, 2012

The Rajasthan Legislative Council Bill, 2012

The Real Estate (Regulation and Development) Bill, 2012

The Street Vendors (Protection of Livelihood and Regulation of Street Vendors) Bill, 2012

Sources: Bulletin of Rajya Sabha, PRS.

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